

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 9970/2023
[Arising out of impugned final judgment and order dated 31-03-2023
in WP No. 7158/2020 passed by the High Court of Judicature at
Bombay at Aurangabad]

M/S PREMIUM TRANSMISSION PVT. LIMITED

Petitioner(s)

VERSUS

THE STATE OF MAHARASHTRA & ORS.

Respondent(s)

[ONLY SLP(C) No. 12192/2023 IS LISTED UNDER THIS ITEM]
IA No. 98340/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 98341/2023 - EXEMPTION FROM FILING O.T.

WITH

SLP(C) No. 12192/2023 (IX)

IA No. 115629/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 115630/2023 - EXEMPTION FROM FILING O.T.

Date : 04-11-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH
HON'BLE MR. JUSTICE MANMOHAN

For Petitioner(s) :

Mr. C. U. Singh, Sr. Adv.
Mr. B. R. Kawre, Adv.
Mr. Atul Babasaheb Dakh, AOR
Mr. Vikram Singh Dogra, Adv.
Mr. Bitu Kumar Singh, Adv.

For Respondent(s) :

Mr. Shrirang B. Varma, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR

Mr. Sandeep Sudhakar Deshmukh, AOR
Mr. Nishant Sharma, Adv.
Mr. Mayur Saanarkar, Adv.
Mr. Ajit Pravin Wagh, AOR

UPON hearing the counsel the Court made the following

O R D E R

On the request of the learned counsel appearing for the respondents, list the matters after one week.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(NIDHI MATHUR)
COURT MASTER (NSH)